

HIGH COURT OF SIKKIM
GANGTOK

No.: 45/HCS

Dated: 03.12.2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for Gangtok District for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908; Section 333 of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Section 3(2) of the Oaths Act, 1969.

Sl. No.	Name
1.	Mr. D. B. Pradhan
2.	Mr. Yashir Namgyal Tamang
3.	Ms. Chitra Kala Subba
4.	Ms. Punam Rai
5.	Mr. Tenzing Norgay Sherpa
6.	Mr. Anish Byahut
7.	Mr. Ishan Gurung

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of the Sikkim Oath Commissioners (Appointment & Control) Rules, 2008. The remuneration for attestation of affidavit shall be as follows:-

- (a) Attestation at the Court Premises: Rs. 100/- per affidavit.
- (b) Attestation in the residence of deponent: Rs. 200/- per affidavit.

sd/-
REGISTRAR

Memo No. 8 (35) CONFDL./HCS/ 11772-11798

Dated: 03.12.2025

Copy to:

- 1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok;
- 2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;

3. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge , High Court of Sikkim, Gangtok;
4. The Chief Secretary, Government of Sikkim, Gangtok;
5. The Ld. Advocate General, Government of Sikkim, Gangtok;
6. The Additional Advocate General, Government of Sikkim, Gangtok;
7. The Principal District & Sessions Judge, Gangtok;
8. The Director, Sikkim Judicial Academy, Gangtok;
9. All District & Session Judges, Sikkim;
10. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
11. The Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
12. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
13. The Deputy Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
14. All Civil Judge-cum-Judicial Magistrates;
15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok, for publication in the Government Gazette;
16. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
17. President, Sikkim High Court Bar Association, Gangtok;
18. President, Namchi Bar Association of Sikkim, Namchi;
19. President, Bar Association of Gyalshing and Soreng, Gyalshing;
20. P.A. to the Registrar General, High Court of Sikkim;
21. P.A. to the Central Project Coordinator, e-Courts Project, High Court of Sikkim;
22. Computer Cell, High Court of Sikkim for uploading the same in the official website;
23. All concerned;
24. Notice Board;
25. Guard File and
26. File;


REGISTRAR
(JUDICIAL SERVICE)

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